<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 624 OF 2017 IN APPEAL NO. 250 OF 2017

Dated: 21st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

MIDC Marol Industries Association Vs.			Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant(s) :	Ms. Shikha Pandey		
Counsel for the Respondent(s) :	Mr. Buddy A. Rangar Mr. Venkatesh Mr. Sandeep for R-1 Mr. C.S. Vaidyanatha Mr. Abhishek Munot Mr. Kunal Kaul Mr. Kunal Kaul Mr. Akshat Jain for Ta Mr. Sanjay Sen, Sr. A Ms. Malavika Prasad Mr. Harinder Toor a / Mr. Anukur Upadhya Mr. V.K. Patil (Rep.) f	an, Sr. A ata Pow Adv. for R-2 w	/er

<u>ORDER</u>

With the consent of the parties, list the main appeal along with the applications for further hearing on <u>28th & 29th August, 2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member